NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/608/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: RATHNA STORES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

GURESH, Y

T. ANUSUYA

Coursel for the petitioner Morns Coursel for Respondent of Junga

ORDER

Shri V Suresh, counsel for Petitioner/Financial Creditor present. Ms T Anusuya caused appearance on behalf of the respondent and undertakes to file a vakalat. She prayed time for filing vakalat and counter. Counsel for respondent is directed to file counter and furnish a copy of the same to the other side prior to the next date of hearing. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)